

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 105**  
**(IB)-130(PB)/2019**

**IN THE MATTER OF:**

Dr. Keerti Khaitan & anr.

.... Applicant/petitioner

v.

Raheja Developers Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 08.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. PRADEEP R. SETHI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Ms. Sachin Jain, Ms. Isha Agarwal, Advs.

For the respondent: Mr. Saurabh Kalia, Mr. Arjun Aggarwal, Advs.

**ORDER**

Arguments in the connected matter being (IB)-1321(PB)/2018 (Shilpa Jain & anr. v. Raheja Developers Ltd.) have been heard and the order stands reserved.

List along with (IB)-1321(PB)/2018 whenever it is listed for pronouncement.



**(M.M.KUMAR)**  
**PRESIDENT**



**(PRADEEP R. SETHI)**  
**MEMBER(TECHNICAL)**